

NOTICE

Oath taking Ceremony of Hon'ble Shri Alok Srivastava, as Technical Member in the National Company Law Appellate Tribunal (NCLAT) will be held at **01:30 P.M. on 14th February, 2020 in the Court of Hon'ble Chairperson, National Company Law Appellate Tribunal (NCLAT), 2nd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L Building), 9, C.G.O Complex, Lodhi Road, New Delhi-11003.** Learned Senior Advocates, Advocates and other professionals are cordially invited.

By Order

-sd/-
(Registrar)
NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.02.2020 (FRIDAY)

COURT IV

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 530 & 700 of 2019 Part Heard	Vijay Kumar V.Iyer. Vs. Bharti Airtel Ltd. & Bharti Hexacom Ltd. & Ors.	Misha	Ramakant Rai-R2 Raunak Dhillon-R3&4
2.	Comp. App. (AT) (Ins) No. 306 of 2019 Part Heard	Pradeep M.R Vs. Ravindra Belayur R.P. of Merchem Ltd. & Ors. With	Kartik Malhotra	K .V balakrishnan-R1 R S Lakshman-R2 Akshay Gupta-R3
3.	Comp. App. (AT) (Ins) No. 307 of 2019 Part Heard	Merchem (India) Pvt. Ltd. & Anr. Vs. Ravindra Belayur,R.P. of Merchem Ltd. & Ors. With	S.Santanam Swaminadhan	K .V balakrishnan-R1 R S Lakshman-R2 Akshay Gupta-R3
4.	Comp. App. (AT) (Ins) No. 315 of 2019 Part Heard	P.E. Thomas Vs. Ravindra Belayur, R.P. of Merchem Ltd. & Ors. With	Sumit Kumar Chauhan	K .V balakrishnan-R1 R S Lakshman-R2 Akshay Gupta-R3

5.	Comp. App. (AT) (Ins) No. 554 of 2019 Part Heard	Industrial engineering Co. Vs. Merchem Ltd. & Anr.	Dharita Purvish Malkan	K.V. Balakrishnan
6.	Comp. App. (AT) No. 37 of 2019	Arpit Agarwal Vs. Skytech Constructions Pvt Ltd & Ors.	Arpit Agarwal	Anubhav Gupta
7.	Comp. App. (AT) No. 102 of 2019	Spectrum Power Generation Ltd. & Ors. Vs. Kishan Rao & Ors. With	Sameer Parekh	Yogesh Jagia-R1- 10
8.	Comp. App. (AT) No. 137 of 2019	M.Kishan Rao & Ors. Vs. Spectrum Power Generation Ltd & Ors.	Yogesh k. Jagia	Sumit Goel- R1,R32,R33 & R34 Sidhartha Barua- R5,R6
9.	Comp. App (AT) No. 262 of 2019	Safeco Hygiene Films Pvt. Ltd. Vs. Loganmoy Ltd. Matheson Trust 1 Co. (BVI) Ltd. & Ors. With	Aayushi Sharma	Mohit D. Ram-R1
10.	Comp. App (AT) No. 263 of 2019	SBPL Polymers LLP. Vs. Loganmoy Ltd. Matheson Trust Co. (BVI) Ltd. & Ors.	Nakul Mohta	Mohit D. Ram-R1

Note: The Court will rise at 12:30 PM and resume again at 02:30 PM to take up left over cases if any.

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By Order

-sd/-
Registrar